

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.1287
TO BE ANSWERED ON JULY 27, 2023**

PERIODICAL MAPS OF AFFORESTATION FEASIBLE LAND

NO. 1287. SHRI VISHNU DATT SHARMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has any scheme in place where municipal authorities all over India releases periodical maps of afforestation feasible land in their respective geographical territories;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (c): As per Ministry of Environment, Forest and Climate Change, while no specific scheme for release of periodical maps of afforestation feasible land by municipal authorities all over India in their respective geographical territories is under implementation, plantations in the country including metropolitan cities and municipal areas are being encouraged by the Government through its various programmes and schemes. These include Nagar Van Yojana, National Afforestation Programme (NAP), Compensatory Afforestation Fund Management and Planning Authority (CAMPA), National Mission for a Green India (GIM), etc. which promote urban forestry and tree plantation on vacant lands. Under Nagar Van Yojana, an area of minimum 10 hectares and maximum of 50 hectares within 10 km limits of Municipal Corporation/Municipal Council/Municipality is considered for central funding for development of Nagar Van/Nagar Vatikas.
